GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1399

TO BE ANSWERED ON THE 9^{TH} DECEMBER, 2025/ AGRAHAYANA 18, 1947 (SAKA)

DISASTER MANAGEMENT

1399. SHRI SUNIL BOSE:

DR. PRASHANT YADAORAO PADOLE:

SHRI K SUDHAKARAN:

SHRI BALWANT BASWANT WANKHADE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the findings of the Inter-Ministerial Central Teams (IMCTs) constituted to assess the damage caused by floods, cloudbursts, landslides, heavy rainfall and flash floods in Himachal Pradesh, Punjab, Uttarakhand, Jammu & Kashmir and Kerala;

(b) the details of the funds released by the Government during FY 2025-26 under the National Disaster Relief Funds, State Disaster Relief Funds and State Disaster Mitigation Fund, State wise; and

(c) the details of projects financed through the National Disaster Mitigation Fund to reduce disaster risk and the amounts sanctioned between FY 2020 – 2025 Project, State and Year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake

of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

During the year 2025, the Central Government has Constituted IMCTs for on-the-spot assessment of the damages caused due to disaster in the State of Himachal Pradesh, Punjab, Uttarakhand and Jammu & Kashmir, as per the following details: -

S.no	State	Date of Constitution	Date of visit				
01	Himachal	14 th July 2025	1 st spell				
	Pradesh		18 th to 21 th July 2025				
			2 nd spell				
			7 th to 10 th September				
			2025				
02	Punjab	01 st September 2025	03 rd to 6 th September				
			2025				
03	Uttarakhand	08 th August 2025	7 th to 9 th September 2025				
04	Jammu &	27 th August 2025	3 rd to 8 th September 2025				
	Kashmir						

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No IMCT has been constituted for the State of Kerala during 2025. Based

on the IMCT report, further action is taken as per the established

procedure.

(b): The State-wise details of the funds released by the Central

Government during FY 2025-26 under the National Disaster Relief Funds,

State Disaster Relief Funds and State Disaster Mitigation Fund at

Annexure I.

(c): The State-wise details of projects financed through the National

Disaster Mitigation Fund to reduce disaster risk and the amounts

sanctioned project-wise, state-wise and year-wise between FY 2020-2025

is at Annexure II.

ANNEXURE-I L.S.US.Q.NO. 1399 FOR 09.12.2025

State-wise funds released during FY 2025-26 (as on 01.12.2025)

		Rs. Crores)		
State/ Funds	NDRF	SDRF	SDMF	
Andhra Pradesh		544.00	136.00	
Arunachal Pradesh	34.54	237.20	113.00	
Assam	354.84	375.60	0.00	
Bihar	76.70	688.40	172.10	
Chhattisgarh		400.00	0.00	
Goa		5.60	1.40	
Gujarat	76.24	1854.00	292.00	
Haryana	26.24	238.80	111.10	
Himachal Pradesh	582.11	397.60	49.70	
Jharkhand	33.29	276.00	244.40	
Karnataka		768.80	340.40	
Kerala	114.49	153.20	0.00	
Madhya Pradesh	89.15	885.20	432.10	
Maharashtra	138.09	3132.80	1137.60	
Manipur	131.80	29.20	0.00	
Meghalaya		60.00	0.00	
Mizoram	14.40	22.80	0.00	
Nagaland	14.42	40.00	5.00	
Odisha		780.00	195.00	
Punjab		481.60	117.50	
Rajasthan		720.00	180.00	
Sikkim	87.76	48.80	6.10	
Tamil Nadu	522.34	496.00	124.00	
Telangana	57.04	218.40	442.00	
Tripura		25.20	0.00	
Uttar Pradesh		1836.00	235.10	
Uttarakhand	291.15	911.20	113.90	
West Bengal		491.60	122.90	
Total	2644.60	16118.00	4571.30	
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Details of total amount of financial assistance provided to States under the National Disaster Mitigation Fund (NDMF) (as on 24.11.2025)

(Rs. In Crore)

														(1/2)	in Crore)
NDMF Release Project-wise	Urban Flood Risk Mitigation Programme		Urban Flood Risk Management (UFRMP) PHASE - II		National Glacial Lake Outburst Floods (GLOF) Risk Mitigation Programme		National Landslide Risk Management Programme (NLRMP)		Catalytic assistance to 12 most drought prone states for Drought Mitigation		Mitigation Project for Forest Fire Management		Mitigation Project for Lightning Safety		
State/ Year Release Year	NDMF Allocation 2024-25	Released				Released		NDMF Allocation	Released	NDMF Allocation	Released	NDMF Allocation	Released	NDMF Allocation	Released
		NDMF Allocation	Released	NDMF Allocation	2024-25	2025-26	2025-26		2025-26						
Andhra Pradesh			200.00							100.00	50.00	16.63	-	9.94	-
Arunachal Pradesh					40.50	1.83		45.00				13.06	-		-
Assam			200.00					60.30				26.79	-		-
Bihar			200.00							100.00			-	16.47	-
Chhattisgarh			200.00									63.04	-	12.11	-
Gujarat	243.90	73.17								100.00		7.79	-		-
Himachal Pradesh					31.50		9.45	125.10				7.34	-		-
Jharkhand										100.00		21.95	-	12.11	-
Karnataka	238.73	71.62						64.80		100.00	50.00	30.20	-		-
Kerala			200.00					64.80				14.13	-		-
Madhya Pradesh			400.00							100.00	50.00	88.80	-	16.47	-
Maharashtra	750.00	225.00						90.00		100.00	50.00	48.24	-	12.11	-
Manipur								45.00				24.76	-		-
Meghalaya								45.00				12.40	-	5.58	-
Mizoram								45.00				27.52	-		-
Nagaland								45.00				20.87	-		-
Odisha			200.00							100.00	50.00	56.77	-	12.11	-
Rajasthan			200.00							100.00	50.00		-		-
Sikkim					36.00	8.35		45.00	13.50				-		-
Tamil Nadu	500.00	114.75						45.00		100.00	50.00	9.48	-		-
Telangana	250.00	75.00								100.00	50.00	24.33	-		-
Tripura								9.90					-		-
Uttar Pradesh			400.00							100.00			-	16.47	-
Uttarakhand					27.00		8.10	125.10	4.54			15.06	-		-
West Bengal	500.00	150.00						45.00						7.76	-

^{*}In addition, a project for Restoration and Rejuvenation of 24 Wetlands of Assam has also been approved for the State of Assam with allocation from NDMF of Rs. 519.04 Crore.

^{*}The fund allocation of Rs. 217.16 crore from NDMF has been approved for DRR for the State of Sikkim based on the State's Post Disaster Needs Assessment (PDNA) Report.